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Title: Need to sanction a new railway line between Gadwal and Macherla in Andhra Pradesh.

DR. MANDA JAGANNATH (NAGARKURNOOL): A new railway line between Macherla in Andhra Pradesh to Raichur via Gadwal was proposed and as a part of it Gadwal - Raichur is completed and is ready for the inauguration. However, remaining part of the new line between Gadwal and Macherla is pending for sanction. When the matter was raised under Rule 377 the then Railway Minister Hon'ble Mamata Benerjee replied that the line between Gadwal and Macherla would be taken up after the completion of the new line between Gadwal and Raichur.

In the recent past, Govt. of Andhra Pradesh proposed the line between Gadwal and Macherla on cost sharing basis. Survey was also completed two years back and sent to the Railway Board. Though two years have lapsed since the updated survey had been completed no action is forthcoming from the Railway Ministry.

The line between Gadwal - Macherla is very important because it cuts short the distance between coastal Andhra and Mumbai considerably. This line passes through Nalgonda district, Mahaboobnagar in Andhra Pradesh and Raichur of Karnataka, which are very backward. There is a lot of scope of development of this area employment wise, and farmers can take up cultivation of commercial crops which will change their economic capacity.

I request the Railway Ministry to take necessary steps to sanction the Gadwal - Macherla new line immediately.